

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 10 of 2013 &  
I.A. Nos. 29 & 30 of 2013**

**Dated : 13<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Association of Classified & Approved Hotel of Kerala ... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission & Anr.. Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Ramesh Babu, Sr. Adv.  
Mr. James P.Thomas

Counsel for the Respondent (s): Mr. M.T. George  
Ms. Kavitha a/w  
Mr. G. Sreenivasan (Rep.) for R.2

**ORDER**

We have heard the learned counsel for the parties. The learned counsel for the parties are directed to file their respective Written Submissions on or before 31.05.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions on

**08.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak